

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP/14/2017
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED
UNDER SECTION : 241/242 of companies act 2016**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) Prithviraj

Counsel for
Respondents - 3

Pritho

2) P. STEPHEN RAJ
(FOR K. MOORTHY)

Counsel for Petitioner

P. Stephen Raj. P

ORDER

Representing counsel for the petitioner present. Counsels for Respondents 1 to 3 are present. The counsels prayed for time to make final submissions. At their request time is enlarged for final argument. Put up on 08.01.2018.

- ed -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)